

THE ASSAM IRRIGATION WATER USERS (AMENDMENT) BILL, 2022

A BILL

further to amend the Assam Irrigation water users Act, 2004 .

Preamble Whereas it is expedient to amend the Assam Irrigation water users Act, 2004 hereinafter referred to as the principal Act, in the manner hereinafter appearing; **Assam Act No. V of 2005**

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

Short title,
extent and
commencement

1. (1) This Act may be called the Assam Irrigation water Users (Amendment) Act, 2022.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment of
section 23

2. In the principal Act, in section 23, in clause (f), for the words imprisonment which may extend to one year or with fines appearing after the words "punished with the words "a fine which may extend upto rupees twenty thousand" shall be substituted.

das
PREPARED AT THE
LEGISLATIVE DEPARTMENT
ON 13.12.2022